

2019
HIGH COURT, APPELLATE SIDE,
CALCUTTA
NOTIFICATION

No. 3427-RG

The 2nd July, 2019

In continuation of the Hon'ble Court's Notification bearing no. 2318-R (JS), dated 23.04.2018, it is further notified for general information of all concerned that in absence of Miss Dyuti Roy, an eligible officer in the on-going selection process, since deceased, Smt. Shivi Srivastava, Civil Judge (Junior Division), 6th Court, Alipore, South 24-Parganas u.o.t as Judicial Magistrate, 1st Court, Sadar, Malda, is an eligible officer, in order of seniority, coming within the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/ CJM/ACJM for the year 2019.

Smt. Srivastava is hereby requested to submit the requisite (3) sets of her contested Judgements, each set containing (10) Judgements (5 Civil + 5 Criminal), preferably of the relevant year i.e. 2018-2019, if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose, through District Judge so as to reach the Office of the Ld. Registrar (Judicial Service) immediately.

The office of Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted for further information on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

Sd/-
Registrar General-cum-
Secretary, Selection Board